

[Mr. Speaker]

Under these circumstances, let us stop any further discussion on this matter.

Shri Thanu Pillai (Tirunelveli): I rise to ask on the question which was discussed now.....

Mr. Speaker: That has been finished. We cannot go into it again. The hon. Member is not concerned with it now.

Shri Thanu Pillai: No, Sir. I am vitally concerned, because I come from that State.

Mr. Speaker: He did not take part in the discussion earlier.

ESTIMATES COMMITTEE

THIRTY-FIFTH TO THIRTY-SEVENTH AND
FORTIETH REPORTS

श्री ब० गो० महता (गोहिलवाड़) :
सध्यक्ष महोदय, मैं प्राक्कलन समिति की
मिम्नलिखित रिपोर्टें पेश करता हूँ :

(१) समिति की पहली, दूसरी
और तीसरी रिपोर्टों में दी गई
सिफारिशों पर सरकार द्वारा की
गई कार्यवाही के सम्बन्ध
में पैंतीसवीं, छत्तीसवीं और
सैंतीसवीं रिपोर्टें और

(२) सामुदायिक विकास मंत्रालय
(सामुदायिक परियोजना प्रशा-
लन) के सम्बन्ध में चालीसवीं
रिपोर्टें—भाग २ ।

BUSINESS OF THE HOUSE

The Minister in the Ministry of Home Affairs (Shri Datar): May I make a special Motion? There is one Bill which has not been placed on today's agenda, but which is a matter of considerable importance. It is the **Foreigners (Laws) Amendment Bill**. If you would agree, it may be taken up after the main business of today is over.

Mr. Speaker: If we find the time.

Some Hon. Members: Tomorrow.

Mr. Speaker: I believe one hour has been allotted for it.

Shri Datar: Yes.

Mr. Speaker: That will be the minimum for any Bill that is taken notice of by the Committee. But today we have got non-official business also.

Shri Datar: That is at 16.30 hours.

Mr. Speaker: If we finish the Banking Companies (Amendment) Bill earlier, we can devote whatever time is left to that.

Some Hon. Members: It must stand over.

Shrimati Renu Chakravarty (Basirhat): The Minister of Parliamentary Affairs is here. We in the Business Advisory Committee have been asking him day after day to tell us what is the priority. He said, 'That is none of your business'. It is our business. We come prepared to discuss what we see in the agenda paper. But we cannot immediately and suddenly come prepared to discuss a Bill that has not been on the agenda. We can discuss it tomorrow; I do not think we should be asked to consider it today.

Mr. Speaker: Very well.

Shri Kamath (Hoshangabad): On a point of order with regard to the order paper. You will be pleased to see that the U.P.S.C. Report had been fixed for discussion today, but it has been postponed to tomorrow, the last day of this session. This is an important matter and I would request you to so arrange the business, or ask the Minister to do it, that this Report is taken up earlier, as the penultimate item. Then the House may sit as long as may be necessary to dispose of the Press Council Bill. That will be much better.

Some Hon. Members: Yes.